

presentative at London through the bank's solicitors at London. However, the then Chairman & Managing Director and General Manager of the bank

had visited London for finalisation of global settlements with the official liquidators and others on the dates indicated against each:

*Date of visit of Chairman & Mg. Director, PNB to London.*

*Date of visit of General Manager, PNB to London.*

17-6-88 to 23-6-88

19-11-89 to 29-11-89

14-7-88 to 23-7-88

18-12-89 to 23-12-89

18-12-89 to 23-12-89

[English]

**Proposal for Newsprint Price Reduction**

5067. KUMARI UMABHARATI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Indian Languages Newspaper Association has requested the Prime Minister to reduce the price of newsprint paper to save the small and medium newspapers from crisis;

(b) if so, the steps taken by Government in this regard;

(c) whether Government propose to issue guidelines to paper mills to obtain Central Government sanction before increase in the price of newsprint paper; and

(d) if so, by what time such guidelines would be issued?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) to (d) The matter is under the consideration of the Government.

**Strengthening of Tax Administration**

5068. SHRI PRAKASH V. PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to take some new steps to strengthen tax

administration for ensuring better tax collection/compliance; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Ensuring better tax collection and promoting better compliance by tax payers are foremost objectives of the tax administration. Appropriate measures in this regard are evolved on a continuous basis from time to time keeping in view the budget estimates and other various fiscal aspects of economy.

**Announcement of D.A.**

5069. SHRI UTTAM RATHOD: SHRI J. P. AGARWAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the D.A. has become due from 1 July, 1990 to the Central Government employees due to rise in cost of living index;

(b) if so, what is the six monthly rise in index figure as on 30 June, 1990;

(c) the reasons for delay in the announcement of D.A.;

(d) whether Government are contemplating to check the price rise in order to ease the burden on the exchequer as a result of successive payments of D.A. to both serving as well as retired employees; and